NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1028/(MAH)/2017

CORAM:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.11.2017

NAME OF THE PARTIES:

Pradeep Mahajan & 26 Ors.

V/s

Phadnis Properties Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME

DESIGNATION

SIGNATURE

COMMON ORDER

C.P. No. 1208/I&BC/NCLT/MB/MAH/2017

C.P. No. 1209/I&BC/NCLT/MB/MAH/2017

- The Learned Representatives of both the sides are present. 1.
- Adjourned to **01.12.2017** for Report of the IRP. 2.

Sd/-

Bhaskara Pantula Mohan Member (Judicial) 15.11.2017.

Sd/-

M.K. Shrawat Member (Judicial)